

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. No. 1487/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

ICICI Bank Ltd.

v/s.

Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

Inv.A 11/2018 is disposed of, MA 60/2018 & MA 73/2018 are **dismissed**,
vide separate Order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)